

# **THE HIGH COURT OF MEGHALAYA SHILLONG**

## **NOTIFICATION**

No. HCM.II/299/2013/4389

Dated Shillong 5<sup>th</sup> July, 2013.

Pursuant to the Resolution of the Full Court Meeting held on 4<sup>th</sup> July, 2013, Hon'ble the Chief Justice is hereby pleased to designate the following Advocates of the High Court of Meghalaya as Senior Advocates with immediate effect.

1. *Shri. S.C. Shyam*

2. *Shri Vivanstone G. Kharngapkynta.*

3. *Shri. Themis T. Diengdoh.*

4. *Shri. N. D. Chullai.*

**Senior Advocates**

It is also brought to the notice of the above that the provision of Section 16 (2) and (3) of the Advocates Acts is applicable to them in this regard.

**By Order,**

**W. DIENGDOH  
REGISTRAR GENERAL  
HIGH COURT OF MEGHALAYA**